

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2046

ANSWERED ON:27.08.2007

THREAT FROM WEBSITES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government proposes the need to regulate Google, Skype, Yahoo, Vonage, MSN and other such internet telephony companies that are outside the ambit of local laws and can be used by inimical local interests to pose a threat to national security;
- (b) if so, the details thereof;
- (c) whether the Telephone Regulatory Authority of India (TRAI) has already expressed its concern; and
- (d) if so, the steps taken/being taken by the Government to bring these companies within the ambit of local laws?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (d) Telecom Regulatory Authority of India (TRAI) in its recommendation on Review of Internet Services dated 10th May 2007 has expressed concerns over the Internet Telephony Services being offered by some entities located abroad. The matter is being examined.